

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

(a) (i) Review by the Government on the working of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1978-79.

(ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1979-80.

(ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(c) (i) Review by the Government on the working of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1980-81.

(ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6341/83.]

Review on and Annual Report of Indian Dairy Corporation, Baroda for 1981-82, etc.

SHRI YOGENDRA MAKWANA : I beg also to lay on the Table :

(1) A copy each of the following Papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Indian Dairy Corporation, Baroda, for the year 1981-82.

(ii) Annual Report of the Indian Dairy Corporation, Baroda, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6342/83.]

MR. SPEAKER : Shri Bhogendra Jha...

(Interruptions)

SHRI BRAJAMOHAN MOHANTY (Puri) : I rise on a point of order.

MR. SPEAKER : Not allowed...

(Interruptions)

MR. SPEAKER : Nothing is going on record.

Mr. Bhogendra Jha... I have allowed Mr. Bhogendra Jha.

श्री भोगेन्द्र झा (मधुबनी) : अध्यक्ष महोदय, मैंने जो काम रोको प्रस्ताव दिया था वह इसलिए कि जो मलेरकोटला...

अध्यक्ष महोदय : वह तो कर दिया है। देखिए, जुडिशल इन्क्वायरी हो रही है। यहाँ पर होम मिनिस्ट्री की डिमाण्ड्स भी चल रही है।

SHRI BRAJAMOHAN MOHANTY : I have a point of order. Which should receive precedence? Point of order must receive precedence.

MR. SPEAKER : I have allowed him first. I should listen to him. Mr. Mohanty, please sit down.

SHRI BRAJAMOHAN MOHANTY : The hon. Member came out of the seat making a submission and you have heard him. Why not you hear me ?

MR. SPEAKER : I could not hear him. He did not mean any offence. He is very well behaved. I can vouch for him. He never makes any *Halla gulla*.

(Interruptions)

MR. SPEAKER : I cannot allow. Secondly, debate on Home Ministry's Demands is going on.... Nothing doing.

Shri Satish Agarwal.

(Interruptions)

MR. SPEAKER : Not allowed....

(Interruptions)

PUBLIC ACCOUNTS COMMITTEE

Forty-first Report

SHRI SATISH AGARWAL (Jaipur) : Sir, I beg to present the Hundred and Forty-first Report (Hindi and English versions) of the Public Accounts Committee on Planning Process and monitoring mechanism with reference to irrigation projects.

(Interruptions)

MR. SPEAKER : Please don't disturb the proceedings.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : You allowed him to submit....

MR. SPEAKER : No submission now.

SHRI RATANSINH RAJDA (Bombay South) : In spite of the Home Minister's statement the House is entitled to know and draw inference about this RAW. There is an internal power struggle going on and because of that....

MR. SPEAKER : Nothing. Calling Attention—Shri B.D. Singh.

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : मुझे तो आपने सुना ही नहीं, अध्यक्ष महोदय ।

अध्यक्ष महोदय : क्या कहते हैं आप ?

(व्यवधान)

श्री मनोराम बागड़ी (हिसार) : अध्यक्ष जी, मेरा भी एक काम रोको प्रस्ताव था । इस राष्ट्र की खण्डता को तोड़ने की बात पंजाब में हो रही है । कल खालिस्तान की बात कर रहे थे । ये लोग और यह सरकार दबबू है । आज भी वहाँ पर मन्दिर, मस्जिद और गुरुद्वारों में मुजरिम पनाह पा रहे हैं । ये सब दबबू बने हुए यहाँ पर बैठे हैं... (व्यवधान)

MR. SPEAKER : Not allowed.

(Interruptions)

श्री हरिकेश बहादुर (गोरखपुर) : हमारी बात नहीं सुनी गई ।

अध्यक्ष महोदय : मैंने किसी की बात नहीं सुनी । नाँट एलाउड ।

(व्यवधान)

श्री हरिकेश बहादुर : हमारे ऊपर चार्ज है कि हम लोग वहाँ जा कर गड़बड़ कर रहे हैं । हमारी बात को आपको सुनना चाहिए । अगर आपने बागड़ी जी को एलाउ किया है, तो हमारी बात आपको सुननी चाहिए ।

अध्यक्ष महोदय : मैंने किसी की बात को एलाउ नहीं किया है ।

श्री हरिकेश बहादुर : हमने त्रीच-आफ प्रिवलेज दिया है, होम मिनिस्टर के खिलाफ ।

अध्यक्ष महोदय : हाँ, मैं देख रहा हूँ ।

श्री हरिकेश बहादुर : उन्होंने कहा था—